

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

19. MA 938/2019 in C.P. (IB)/1700(MB)2017

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 14.06.2024**

NAME OF THE PARTIES:- MA 938/2019 Mr. Dushyant C Dave Vs. Na
IN THE MATTER OF
Oriental Bank of Commerce
V/s
Shivam ispat Pvt Ltd

Section: Rule 11 of NCLT, 2016 U/s 7 of Insolvency and Bankruptcy Code, 2016

ORDER

MA 938 of 2019:- Counsel, Karan Desai appeared for the Applicant through VC and Counsel, Pradeep Dahiya a/w Aarti Suvarna appeared for the Respondent no. 1/Corporate Debtor through VC. It has been pointed out that Respondent no. 2 has been impleaded as party only on 25.04.2024. Counsel for the Applicant states that he has already served a copy of the present Application upon Respondent no. 2 and affidavit of service will be uploaded during the course of the day. None is present on behalf of the Respondent no. 2. **Registry is directed** to issue notice to the Respondent no. 2 intimating the next date of hearing and file track consignment report at least two days before the next date of hearing. List this matter on **24.07.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)